

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1776  
ANSWERED ON:22.07.2014  
AMENDMENT IN UAPA AND NIA ACT  
Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Unlawful Activities Prevention Act and the National Investigation Agency Act have not been able to meet the challenges for which they were enacted;
- (b) if so, whether the Government proposes to amend the said Acts; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a): No, Madam.
- (b) to (c): Do not arise.